

## HIGH COURT OF SIKKIM

### Statement showing Institution, Disposal and Pendency of cases as on 31.07.2020

Sl. No.	Cases	Total Pendency at the beginning of July,2020		Institution during the month of July,2020		Total Disposal during the month of July,2020		Pendency at the end of July,2020	
		(Civil-Criminal)		(Civil -Criminal)		(Civil- Criminal)		(Civil- Criminal)	
1	WRIT PETITION	100	--	09	--	--	--	109	--
2	APPEAL	37	33	--	--	--	--	37	33
3	RSA	19	--	--	--	--	--	19	--
4	FAO	02	--	--	--	--	--	02	--
5	CONTEMPT	01	--	--	--	--	--	01	--
6	MISC.CASES	--	03	--	01	--	01	--	03
7	MISC.APPEAL	--	--	--	--	--	--	--	--
8	SUO MOTU TRANSFER PETITION	--	--	--	--	--	--	--	--
9	TRANSFER PETITION	--	--	--	--	--	--	--	--
10	BAIL APPLICATION	--	--	--	01	--	01	--	--
11	MAC APPEAL	08	--	01	--	--	--	09	--
12	REVIEW	--	--	--	--	--	--	--	--
13	REVISION	07	09	--	--	--	--	07	09
14	MAT APPEAL	01	--	--	--	--	--	01	--
15	REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
16	LEAVE PETITION	--	04	--	--	--	--	--	04
17	ARBITRATION PETITION/APPEAL	03	--	--	--	--	--	03	--
18	S.A.O.	--	--	--	--	--	--	--	--
19	REFERENCE	--	--	--	--	--	--	--	--
20	C.O.	02	--	--	--	--	--	02	--
21	TAX APPEAL	02	--	--	--	--	--	02	--
22	SP. APPEAL	--	--	--	--	--	--	--	--
23	Ex.P.	--	--	--	--	--	--	--	--
	<b>GRAND TOTAL</b>	<b>182</b>	<b>49</b>	<b>10</b>	<b>02</b>	<b>--</b>	<b>02</b>	<b>192</b>	<b>49</b>

Note:-

1.Appeal(Civil) includes-RFA,WA & Appeal(C) U/s 30 of the Employee's Compensation Act,1923,

2.Appeal(Criminal) includes-Criminal Appeal and Appeal (Cr.) U/s 42 of the Prevention of Money Laundering Act, 2002.

